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ITEM NO.11

COURT NO.13

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27166/2013

(From the judgement and order dated 10/01/2012 in WP No.158/2006 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

THE COMMISSIONER OF INCOME TAX & ORS.

Petitioner(s)

VERSUS

KISHAN LAL

Respondent(s)

(With prayer for interim relief and office report)

Date: 30/09/2013 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. R.P. Bhatt, Sr. Adv.
Mr. Rahul Kaushik, Adv.
Ms. Gargi Khanna, Adv.
for Mrs. Anil Katiyar, Adv.(Not Present)

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

As requested, list on 18th October, 2013.

|(Jayant Kumar Arora)
|Sr. P.A.

| |(Sneh Bala Mehra)
| |Court Master

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